

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SATYA RANJAN PRASAD
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/380/KOB/2023 in CP(IBC)/54/KOB/2022
SECTION	SEC 43 & 44 IBC R/W R. 11.
NAME OF PARTIES	RAJENDRAN PR (RP) IN THE MATTER OF ASTEN REALTORS PRIVATE LIMITED V/S GREENLACE BUILDERS AND DEVELOPERS PRIVATE LIMITED AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office
Notes

16 Nov 2023

O R D E R

IA(IBC)/380/KOB/2023 in CP(IBC)/54/KOB/2022

Learned counsel, Mr. Vinod P V appears on behalf of the Resolution Professional through virtual mode. R1 to R4 are represented by learned counsel, Mr. Musthaq through virtual mode. It is brought to notice that reply affidavit has not been filed by R1 to R4 till date. They are given a final opportunity to file it within one week's time from today, failing which their right to file reply affidavit shall stand forfeited. Copy of reply thereof shall be served on the counsel on record for the opposite party. Learned counsel for the RP submits that notice sent to R5 by Speed post has been returned undelivered and no e-mail ID of R5 is available.

List this ~~matter~~ before the regular bench on **01/12/2023**.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**